

No.GOB(I) 1/2020

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 23RD JANUARY, 2020.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:-

Sl. No.	Name of the Officer	Present Place	Place to which posted
1	2	3	4
1	Sri. C.R.Rajasomashekhara	II Addl. District and Sessions Judge, Ballari.	Prl. District and Sessions Judge, Koppal. (Vice Sri. Sanjeev V. Kulkarni – transferred)
2	Sri. Sanjeev V. Kulkarni	Prl. District and Sessions Judge, Koppal.	Services are placed at the disposal of the Government for being appointed as Registrar, Karnataka State Administrative Tribunal, Belagavi Bench, Belagavi. (Newly created post – vide G.O. No.DPAR 15 SeAaNya 2015 dated 26.2.2016)
3	Sri. K.B.Asode	District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi.	Prl. District and Sessions Judge, Ballari. (Vice Sri. Kattimani Prahlad Tukaramappa – due to retire w.e.f. 31.01.2020)
4	Smt. Geetha. K.B.	I Addl. Prl. Judge, Family Court, Bengaluru.	Prl. District and Sessions Judge, Davanagere. (Vice Sri. Devendrappa Yamanappa Basapur – due to retire w.e.f. 31.01.2020)

: 2 :

1	2	3	4
5	Sri. Muralidhara Pai B.	III Addl. District and Sessions Judge, D.K. Mangaluru.	Proposed for appointment as District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi. (Vice Sri. K.B.Asode – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Prl. Judge, Family Court, Bengaluru, the Prl. District and Sessions Judges of Ballari, Belagavi, Davanagere, D.K.Mangaluru and Koppal Districts.
02. The Officers at Sl.Nos.1 and 5 of the notification with a direction to get themselves relieved from the present charge of their posts only after relieving of Sri. Sanjeev V. Kulkarni and Sri.K.B.Asode, respectively and then proceed to take charge of their new posts immediately.
03. The Officers at Sl.Nos. 3 and 4 of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the afternoon of 31.1.2020 due to retirement of Sri. Kattimani Prahlad Tukaramappa and Sri. Devendrappa Yamanappa Basapur, respectively.
04. The Officer at Sl.No.2 of the notification with a direction to get himself relieved from the present charge of his post only after receipt of necessary appointment orders from the Government and then proceed to take charge of his new post immediately.

05. The Courts concerned.
06. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
07. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
08. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
09. The Accountant General in Karnataka, Bengaluru.
10. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
11. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
12. The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics & Review)/Registrar (Administration)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/Registrar (Infrastructure and Maintenance) and Secretary to Hon'ble the Chief Justice.
13. The Additional Registrar General, Dharwad and Kalaburagi Benches.
14. The Central Project Co-ordinator (Computers) of this office.
15. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
16. The Private Secretaries to the Hon'ble Administrative Judges for Ballari, Belagavi, Davanagere, D.K.Mangaluru and Koppal Districts and OOD Posts (District Judge Cadre).
17. The Director, Karnataka Judicial Academy, Bengaluru.
18. The Registrar, Karnataka State Administrative Tribunal, Kandaya Bhavan, Bengaluru.
19. The Director, Arbitration Center – Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
20. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.

: 4 :

21. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
22. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
23. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/LCBS/LCA-I/LCA-II/LCA-III, Branches of this office.
24. Spare copies.

*** * * ***